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O.A.NO.649 OF 2005

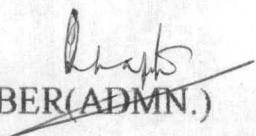
ORDER DATED 07.12.07

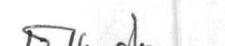
**CORAM: DR.D.K.SAHU, MEMBER(JUDL.)
AND
SHRI C.R.MOHAPATRA, MEMBER(ADMN.)**

None appears for the applicant. Mr.R.C.Swain,Ld.ASC for the respondents is present and heard.

2. Last occasion also none appeared for the applicant. Mr.Swain,Ld.ASC submits that the applicant has already been given the relief sought for. Perusal of the application reveals that the applicant has sought for relief for grant of refixation of pay as indicated in para-8 of the application. Annexure-R/1 to the reply reveals that the pay of the applicant has been refixed w.e.f.01.01.1973 as claimed by him. Thus the relief sought for has already been granted by the respondents.

3. The O.A. ^{has} thus become infructuous and accordingly, disposed of. No order as to costs.


MEMBER(ADMN.)


D.K. Sahu
MEMBER(JUDL.)